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Title : Introduction and passing of the Appropriation (No. 3) Bill, 2009.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Madam, I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2009-2010.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2009-2010."

The motion was adopted.

SHRI PRANAB MUKHERJEE: I introduce ** the Bill.

MADAM SPEAKER: Item No.18 – Shri Pranab Mukherjee.

SHRI PRANAB MUKHERJEE: I beg to move**:

"That the Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2009-2010, be taken into consideration."

MADAM SPEAKER: The question is:

"That the Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2009-2010, be taken into consideration."

The motion was adopted.

MADAM SPEAKER: The House will now take up clause by clause consideration of the Bill.

MADAM SPEAKER: The question is:

"That clauses 2 to 4 stand part of the Bill."

The motion was adopted.

Clauses 2 to 4 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI PRANAB MUKHERJEE: I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.